

Allahabad Bench

CP No.(IB)145 /ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.05.2019

NAME OF THE COMPANY: Dr. Prashant Solanki Vs. Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Namman Rajwashi.	Pr. Cr.	Operational Creditor	Namman Rajwashi
2.	Sanchit Garg.	Adv.	"	Sanchit Garg


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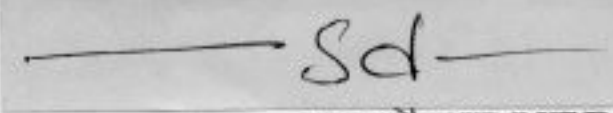
Sh. Namman Rajwashi alongwith Sh. Sanchit Garg, Advocates for the Operational Creditor are present.

The case is fixed for further hearing on maintainability and admissibility of the present IB petition and for filing relevant documents (agreement and memorandum of understanding) in this regard.

List the matter on 16th July, 2019.

Dated: 20.05.2019


SAROJ RAJWARE,
MEMBER (T)


H.P. CHATURVEDI
MEMBER (J)